

Declaration of Assets and Liabilities

Year... 2021-22

ABHISHEK JUMAR II son/daughter/wife of Ram MARYAM SHRM

aged 31 years, belonging to BIHAR VIDHAN SABHA service and presently working as OFFICE ATTENDANT.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*.

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Cash	20000	5000	HARSH KUMAR	NIL	NIL
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SDI 38336	COP BANK 15000	NIL	NIL	NIL
(III)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	4	21	4	9	4
(V)	Motor Vehicles (details of make, etc.)	4	21	11	11	4
(VI)	Jewellery (give details of weight and value)	3.0 Gram Gold	4.00 gram Silver Gold 4.0 Gold	1.5 gm Gold	71	4
(VII)	Other assets, such as values of claims / interests	NIL	NIL	NIL	9	4

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

ABHISHEK JUMAR

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		Sur Survey	56KDR		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		NIC			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		NIC			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		NIC			
(v)	Others (such as interest in property)		NIC			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item.]

Sr. No.	Description	Name & address of Bank / Financial Institutions(e) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity	NIC	NIC
		NIC	11
		NIC	4
		NIC	11

Replies to NIC

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	SD APR 76374	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax -		

C. Personal Detail

GPF/CPF/PRAN No. :-

110185358457

Gender :-

M (M/F)

Date of Birth :-

09121997

(DD/MM/YYYY)

Class/Group :-

- C - (A/B/C)

Cadre :-

Bihar Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.-Bihar Secretariat Service etc.)

Home District :-

ARWAJ

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ABHIJIT KUMAR

Name of Employee: ABHIJIT KUMAR-II

Designation: O.F.I.C. Attendant

Department: B.I.H.R. V.P.D.T.A.N. C.A.B.I.A

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Replies Enc